

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 272/TT/2018**

- Subject** : Petition for determination of transmission tariff for Asset I - STATCOM System (+/-) 300 MVAR complete in all respect including coupling transformer, mechanically switched compensation (2x125 MVAR reactor), cooling system & STATCOM protection / controller etc at Ranchi Sub-station and Asset II - STATCOM System (+/-) 200MVAR complete in all respect including coupling transformer, mechanically switched compensation (2x125 MVAR reactor and 2x125 MVAR capacitor), cooling system and STATCOM protection / controller etc at Kishanganj Sub-station under "Eastern Region Strengthening Scheme-XI (ERSS-XI)"
- Date of Hearing** : 11.2.2020
- Coram** : Shri P. K. Pujari, Chairperson  
Shri I. S. Jha, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Grid Corporation of India Limited and 5 others
- Parties present** : Shri Amit Yadav, PGCIL  
Shri Amit Jain, PGCIL

**Record of Proceedings**

The representative of Petitioner submitted that the Commission vide order dated 11.6.2019 has granted provisional tariff for the assets covered in the present petition. He further submitted that the information sought by the Commission vide order dated 11.6.2019 has been submitted vide affidavit dated 21.6.2019. He submitted that none of the respondents have filed reply to the petition. He also submitted that all the information for determination of tariff is available on record and as such the tariff as prayed for may be allowed.

2. After hearing, the Commission reserved the order in the matter.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Dy. Chief (Law)

